

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
TIS HAZARI COURTS

CORRIGENDUM

In partial modification to the earlier order bearing No. 87908-842/Admn. II/PP-JA/Ret./2022 dated 19.11.2022, the order is modified to the extent that the D.O.R. of Sh. Rishi Pal Singh S/o Sh. Duli Chand, Sr. Judicial Assistant, E.C. No. 2398, be read as 30.04.2023 instead of 31.05.2023 and except this all the contents shall remain unchanged.

GIRISH KATHPALIA
24-12-22

(GIRISH KATHPALIA)

Principal District & Sessions Judge: Delhi (HQs)
Delhi

No. 96556-606 Admn. II/PP-JA/Ret./2022

Delhi, Dated this 24 DEC 2022

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(Branch Incharge, Admn.II)
24-12-22
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

